

**II. Heavy wastage of water in irrigation schemes.**

Irrigation schemes are of two types, viz. (a) run of the river and (b) storage.

In storage schemes there is loss due to evaporation from the reservoirs. These losses vary from project to project. Their magnitude generally varies from 10 to 20 per cent of storage capacity.

It is not economically feasible to save evaporation losses in the reservoirs for expanding irrigation facilities.

Losses of water occur in the distribution system which is controlled by the Project authorities upto the Government outlet and by the farmers beyond this point. Most of the irrigation systems are unlined and seepage losses occur from the canals, depending upon the type of soils through which the canals run. The losses upto the outlet are generally assessed as about 25 to 40 per cent of the withdrawal at the canal head. The lining of the canals and the distribution system thereunder need huge outlays. However, where the seepage losses are high and water is scarce compared to its possible uses, lining is desirable. In order to economise in the use of waters, the following measures are being taken:—

- (i) Modernisation of the old canal systems.
- (ii) Lining of the canal system where seepage losses are excessive.
- (iii) Command area development including scientific management and use of water.
- (iv) Integrated use of surface and ground water in the command of irrigation projects.
- (v) Preventing wastage and pilferage of water.

**Misuse of PL-480 and ICAR Funds in Udaipur University**

**\*387. SHRI PRABODH CHANDRA:**

**SHRI YAMUNA PRASAD  
MANDAL:**

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether misutilization of PL-480 and ICAR funds by some scientists of Udaipur University has come to the notice of the Government;

(b) if so, whether any enquiry has been ordered into the matter; and

(c) the names of persons involved and the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) to (c). No misutilization of ICAR Funds by scientists of University of Udaipur has so far come to the notice of the Government. However, the University of Udaipur suspect that some financial and administrative irregularities have been committed by two scientists of the University-Principal and co-Principal Investigators who were incharge of a project financed from PL-480 funds. On the basis of the report of a preliminary inquiry on the working of the scheme, the University has suspended the two scientists and has served on them a charge sheet.

**Forcible procurement of Foodgrains from Non-cultivating Land Owners owning wet land**

**\*388. SHRI NOORUL HUDA:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have received proposals from political parties and mass Kisan Organisations for forcible procurement of foodgrains from